

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519

IB-776/ND/2022

IA (Dis.)/17/2024, IA/705/2024, IA/586/2024

IN THE MATTER OF:

Chants Events and Promotions Pvt. Ltd.

.....Applicant

Vs.

Heaven Ahead Voyage Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 25.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **02.09.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**